

ITEM NO.113

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1425/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SANJAY

Respondent(s)

(IA No. 60937/2018 - EXEMPTION FROM FILING O.T. AND IA No. 138826/2017 - EXEMPTION FROM FILING O.T.)

Date : 04-09-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA  
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s)

Mr. Ankit Goel, AOR  
Mr. Nikhil Sharma, Adv.  
Mr. Sahil Patel, Adv.

For Respondent(s)

Mr. Amit Sangwan, Adv.  
Mr. Divyesh Pratap Singh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

As prayed, list this matter on 18.09.2024.

(DEEPAK SINGH)  
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)  
COURT MASTER (NSH)